

**Survey to explore Oil and Gas in the Waters of Kolodyne River, Mizoram**

4573. DR. R. ROTHUAMA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state in view of the high content of the Natural Gas and Oil in the water of Kolodyne River (its water strongly smells gas and oil) in Southern Mizoram whether the Government will initiate to undertake official survey to explore the oil and natural gas potentials of the river?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): Necessary information is being collected and will be laid on the Table of the Sabha.

**New Companies registered during 1975-76 and 1976-77**

4574. SHRI SUKHENDRA SINGH: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of new companies in the private and public sector which have been registered under the Companies Act during 1975-76 and so far during 1976-77?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): During 1975-76, 75 new companies in the public sector, i.e. Government companies and 2937 new companies in the private sector, i.e. non-Government companies were registered under the Companies Act, 1956. In 1976-77, 54 new Government companies and 2645 new non-Government companies were registered.

**Short Supply of Brand Names of Drugs**

4575. SHRI GOVINDA MUNDA: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) which brand names of drugs are in short supply in the country;

(b) what is the policy in respect of giving canalised items to small scale sector and organised sector; and

(c) what was the excess production of bulk drugs used for captive consumption formulations detected during the last three years and what steps Government have taken or propose to take to safeguard the laws of the land which are being flouted by multinational drug manufacturing concerns?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Occasional shortage of some medicines with brand names are reported from different parts of the country. These reports vary from time to time. However, in most cases equivalent products are generally available.

(b) The requisite information is furnished in reply to Part (a) of Lok Sabha Starred Question No. 502 for 20-12-1977.

(c) A Statement indicating the name of the foreign firms which have exceeded their licensed capacities of bulk drugs has already been furnished in reply to parts (a) & (b) of Lok Sabha Unstarred Question No. 3667 answered on 13-12-1977. The Hathi Committee have inter alia, made various recommendations in regard to regulating the excess production of bulk Drugs and formulations by foreign drug companies. These are under the active consideration of Government.

**Posts earmarked for Promotion for SC and ST**

4576. SHRI K. PRADHANI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of posts earmarked as reserved quota posts for promotion of employees belonging to the Scheduled Castes and Scheduled Tribes in each grade and category during the last two years, zone-wise;

(b) whether the quota reserved for the Scheduled Caste, and Scheduled Tribes was fully subscribed; and

(c) if not, what are the reasons therefor?